

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:98
ANSWERED ON:17.07.2017
Tourism Infrastructure Projects
Mahtab Shri Bhartruhari

Will the Minister of TOURISM be pleased to state:

- (a) the number of tourism infrastructure projects approved and financial assistance provided by the Government to the States/UTs during each of the last three years and the current year, State/UT-wise along with the guidelines implemented by the Government for extending financial assistance to such projects;
- (b) the schemes/programmes being implemented by the Government for development of tourism infrastructure in the country;
- (c) the details of the projects sanctioned and funds provided by the Government under the said schemes/programmes during the said period, State/UT-wise and Scheme/Programme-wise;
- (d) whether any cases of irregularities in the implementation of the said schemes/programmes have come to the notice of the Government during the said period and if so, the details thereof, State/UT-wise and Scheme/Programme-wise and the reasons therefor; and
- (e) the other corrective steps taken/being taken by the Government to ensure timely execution of tourism infrastructure projects across the country?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)

(a): Ministry of Tourism provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for various tourism projects, under the Swadesh Darshan and National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Schemes subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.

(b) and (c): In addition to the above mentioned schemes Ministry of Tourism also provides CFA for infrastructure development to Central Agencies.

Details of projects sanctioned under the Schemes of Swadesh Darshan, PRASAD and Assistance to Central Agencies for Tourism Infrastructure Development during the last three years and the current year is at Annexure.

(d) and (e): The Ministry of Tourism monitors the physical and financial progress of the projects through field inspections and periodical review meetings with the State Governments/Union Territory Administrations. Deficiencies/irregularities, if any, that come to the fore are communicated to the concerned States/Union Territories for taking necessary remedial/corrective action.
